

N O T I C E

IT IS HEREBY notified for the information of the Advocates and the parties appearing in-person at High Court of Bombay at Goa-Panaji, Goa that from 7th October 2019 to 11th October 2019 :-

I

The Special Division Bench comprising the Hon'ble The Chief Justice and the Hon'ble Shri. Justice M. S. Sonak will take up
A) All Civil Writ Petitions B) All Public Interest Litigations,
C) Civil work not assigned to other Court and matters of Commercial Appellate Division Bench.

II


The Special Division Bench comprising the Hon'ble Shri. Justice C. V. Bhadang and the Hon'ble Kum. Justice Nutan D. Sardesai will take up All Criminal work of Division Bench.


III

The Hon'ble Shri. Justice C. V. Bhadang sitting singly will not be available for judicial work. Urgent mentioning and placing of matters, if any, will be allowed before the Court presided over by the Hon'ble Shri. Justice Prithviraj K. Chavan.

Dated this 1st day of October, 2019.

BY ORDER


(M. W. Chandwani)
Prothonotary & Sr. Master,
High Court, O.S. Bombay.


(V. R. Kachare)
I/c Registrar (Judl-I),
High Court, A.S., Bombay.